

Government of India  
 Ministry of Finance  
 Department of Economic Affairs  
 Budget Division

New Delhi, dated **October 13, 2025**

**(EXTRAORDINARY PART I—Section -1)**  
**NOTIFICATION**

**Auction for Sale (Re-issue) of Government Security (GS)**

F.No.4(1)-B(W&M)/2025: Government of India (GoI) hereby notifies sale (re-issue) of the following Government Securities

| Name of the Security | Date of Original Issue | Original Tenure (yy-mm-dd) | Date of Maturity | Base  | Method   | Notified Amount (in ₹ Crore) |
|----------------------|------------------------|----------------------------|------------------|-------|----------|------------------------------|
| 6.01% GS 2030        | Jul 21, 2025           | 05-00-00                   | Jul 21, 2030     | Price | Multiple | 18,000                       |
| 7.09% GS 2074        | Nov 25, 2024           | 50-00-00                   | Nov 25, 2074     | Price | Multiple | 12,000                       |

GoI will have the option to retain additional subscription up to ₹2,000 Crore against each security mentioned above. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Securities will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai - 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-B(W&M)/2018, dated March 26, 2025 issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Security up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **October 17, 2025**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber system) on **October 17, 2025**. The non-competitive bids should be submitted between **10:30 a.m. and 11:00 a.m.** and the competitive bids should be submitted between **10:30 a.m. and 11:30 a.m.**

**When Issued Trading**

4. The Securities will be eligible for "**When Issued**" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the security**

5. The result of the auction shall be placed by the Reserve Bank of India on its website ([www.rbi.org.in](http://www.rbi.org.in)) on **October 17, 2025**. The payment by successful bidders will be on **October 20, 2025** i.e. **the date of re-issue**. The payment for the securities will include accrued interest on the nominal value of the Securities allotted in the auction from the date of original issue / last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.

**Payment of Interest and Re-payment of security**

6. Interest will accrue on the nominal value of the Securities from the date of **original issue / last coupon payment** and will be paid half yearly. The Securities will be repaid at par on date of maturity.

| Name of the Security | Coupon rate (%) | Date of Last Coupon payment | Date up to which accrued interest is due | Date of Coupon payments (month / date) |
|----------------------|-----------------|-----------------------------|--|--|
| 6.01% GS 2030        | 6.01            | New Security                | Oct 19, 2025                             | Jan 21 and Jul 21                      |
| 7.09% GS 2074        | 7.09            | May 25, 2025                | Oct 19, 2025                             | Nov 25 and May 25                      |

By Order of the President of India



(Vyasan R.)

Joint Secretary to the Government of India